

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 117 OF 2017, APPEAL NO. 118 OF 2017  
APPEAL NO. 120 OF 2017 & APPEAL NO. 121 OF 2017**

**Dated: 4<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 117 OF 2017**

**North Bihar Power Distribution Company Ltd. .... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

**APPEAL NO. 118 OF 2017**

**South Bihar Power Distribution Company Ltd. .... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

**APPEAL NO. 120 OF 2017, APPEAL NO. 121 OF 2017**

**Bihar Industries Association** ..... **Appellant(s)**  
**Vs.**  
**Bihar Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Saanjay Dubey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. Raunak Jain  
Mr. Vishvander Tomar for R-1

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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